

1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhavan, Kotla Road,
New Delhi -110002

Dated: 20th August, 2010

OFFICE ORDER

Subject: Notification of FSSAI's Authorised Officers for Mumbai Sea Port and Jawaharlal Nehru Port Trust, Nhava Sheva under Section 47(5) of FSS Act 2006 – Reg.

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The Authority is in the process of operationalisation of the imported food clearance process through appointment of Authorised Officers in terms of the mandate of the FSS Act, 2006. The functions of the Authorized Officer will inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the customs department.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies **Dr. S.K. Halder, Senior Marketing Officer and Shri Ais Kumar, Deputy Director (Current Charge)** as **Authorized Officers** for the jurisdiction of Mumbai Sea Port and Jawaharlal Nehru Port Trust (JNPT), Nhava Sheva respectively for imported food clearance process w.e.f. 1st September, 2010 till further orders. However, the actual process of clearance of imported food items by FSSAI's Authorized Officers may be started **w. e. f. 13th September, 2010**. The address and contact details of Authorized Officers are given below:

Dr. S.K. Halder Authorized Officer (Mumbai Sea Port)	Shri Ais Kumar Authorized Officer (JNPT, Nhava Sheva)
Food Safety and Standards Authority of India, Ministry of Health and Family Welfare, Govt. of India C/o Directorate of Marketing and Inspection, 3 rd Floor, B-Wing, New CGO Building, New Marine Lines, Mumbai-400020. Tel-022-22032699 Mobile No.09869427663	Food Safety and Standards Authority of India, Regional Office- Western Region, Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Govt of India Old CGO Building, 101, M.K.Marg, New Marine Lines, Mumbai- 400020, Maharashtra Tele-fax- 022-22036801 Mobile No.09892319964

During the absence or leave period of one Authorized Officer, the other Authorized Officer will discharge the functions of Authorized Officer for that port for imported food clearance process. Accordingly, for any matter related to imported food clearance process the above mentioned officers may be contacted in place of the Port Health Officer.

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(Sumita Mukherjee)
Director
Ph. 011-23237442

To

1. Shri Vineet Chowdhary, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.
2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dgsh@nb.nic.in
3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhavan, North Block, New Delhi – 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809

4. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph- 011-23092978, Fax- 011-23093475, Email – jscus@nic.in
5. Sh. R.K. Srivastava, Joint Secretary (Ports), Ministry of Shipping (Ports Wing), Transport Bhawan, Parliament Street, New Delhi. Ph.- 23711873, Fax.- 23328549, Email- js-ports@nic.in
6. Sh. Dinesh Sharma, Joint Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Ph. 011-23061837, Email- dineshsharma@nic.in
7. The Secretary (A & C), Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi. Ph. 011-23382651, Fax-011-23386004, Email – secy-agri@nic.in
8. The Secretary, Department of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi, Ph. -011-23382608, Fax- 011-23388006, Email- secyahd@nic.in
9. Smt. Shobha L.Chary, CCC-I, Chief Commissioners of Customs (Mumbai Zone - I), New Custom House, Ballard Estate, Mumbai-400 001, Maharashtra. Ph: 022-22757001; 022-22620091. PBX 7001; PS 7002, Fax: 22610027
10. K.R. Bhargava, CCC-II, Chief Commissioners of Customs [Mumbai Zone-2 (Nhava Sheva)], Jawaharlal Nehru Custom House, Nhava Sheva, Taluka- Uran, District- Raigad, Maharashtra-400707, Ph: 022-22757801; 022- 27242401; PS: 7881; Fax: 27242402
11. Officer In charge, PQ Office, Jawaharlal Nehru Port Trust, Nava Sheva, Taluka- Uran, New Mumbai-400707, Maharashtra , Ph: 022- 27630021, Fax: 022- 27630021
12. Port health Officer PHO Office, Jawaharlal Nehru Port Trust, Nava Sheva, Taluka Uran, New Mumbai-400707, Maharashtra,
13. Port Health Officer, Port Health Office, Port Health Organisation, Pattan Swasthya Bhavan, 7, Mandlik Road, Flat No.1, Behind Taj Mahal Hotel, Coloba, Mumbai – 400039, Maharashtra
14. Director/Government Analysts, BMC Lab, Brihanmumbai Mahanagar Palika, Municipal Laboratory, Centralized G/North Ward Offices, 2nd Floor, Harischandraielave Marg, Dadar, Mumbai – 400 028; Ph: 24301551;
15. Chairman, Port House, Mumbai Port Trust, S.V. Marg, Mumbai - 400 001, Maharashtra. Ph: 022-66564011, Fax: 022-22621234, E-mail: chairman@mbptmail.com
16. Shri N N Kumar, Chairman I/c, Jawaharlal Nehru Port Trust, Nava Sheva, Taluka - Uran Maharashtra-400 068, Ph: 022- 27244001; E-mail: chairman@jnport.gov.in
17. President, Bombay Custom House Agents Association, 414/416, Bezzola Complex, V.N. Purav Marg, Chembur, Mumbai – 400071, Ph: 022-25230919, 022- 67973131, +91 9821191200, Fax: 022-25232919, E-mail: radha@clearship.com
18. Dr. S.K. Saxena, Director, Export Inspection Council of India, 3rd Floor, NDYMCA Cultural Centre Building, 1 Jai Singh Road, New Delhi-110001. Ph: 011-23748025, Fax: 23748186, Email: director@eicindia.org
19. Director/Chairman, Export Inspection Agency, Aman Chambers - 4th Floor, 113, Maharshi Karve Road, Mumbai - 400 004, Ph: 022- 2363 0311 / 2363 0312 / 23630113, Fax: 022- 2368 3927, E-mail: eiabombay@eicindia.org
20. Federation of Freight Forwarders' Associations in India (FFFAI) , Mahinder Chambers, Opp. Dukes Factory, W.T. Patil Marg, Chembur, Mumbai 400 071, Ph: 0091-22-6710 7495 / 67107496, Tel-fax : 67107500, Email : fffai@vsnl.com
21. Smt. Seema Vyas, Food Safety Commissioner for Maharashtra & Commissioner Food and Drugs Administration Maharashtra, S.No.341, Bandra Kurla Complex, Madhusudan Kalelkar Marg, Bandra (East), Mumbai-400051.Tel: 26590548, Fax: 24591959, Mobile: 09422783400, E-mail: svys@hotmail.com

Copy to:

1. Sr. PS to Chairperson, FSSAI
2. PS to Chief Executive Officer, FSSAI
3. Shri S.B.Dongre, Director (F&VP), FDA Bhawan, New Delhi
4. Dr. Dhir Singh, ADG (PFA), FSSAI, New Delhi.
5. Shri R. Vijay, Director (Admin), FSSAI, New Delhi
6. Dr. A.K.Singla, Senior Marketing Officer, FSSAI, NBCC Place, New Delhi.
7. Shri Ais Kumar, Deputy Director (F&VP)- Western Region (Current Charge), Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Govt of India, Old CGO Building, 101, M.K.Marg, New Marine Lines, Mumbai- 400020, Maharashtra, Tele-fax- 022-22036801
8. Dr. S.K. Halder, Senior Marketing Officer, Food Safety and Standards Authority of India, Ministry of Health and Family Welfare, Govt. of India, C/o Directorate of Marketing and Inspection, 3rd Floor, B-Wing, New CGO Building, New Marine Lines, Mumbai-400020.Tel-022-22032699